

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 12.02.2021 (FRIDAY)**

**COURT – IV**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

### **For Judgment/Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 511 of 2020	R. K. Associates & Hoteliers Pvt. Ltd. Vs. BW Businessworld Media Pvt. Ltd. Through its Managing Director	Gagan Gupta	Sudhanshu S. Pandey
<b>2.</b>	Comp. App. (AT) No. 134 of 2020	Macquarie SBI Infrastructure investment Pte Ltd. & Anr. Vs. Soham Renewable Energy India Pvt. Ltd & Ors.  <b>With</b>	Sonam Gupta	Neha Mathen-R2 to R6 Anuradha Agnihotri- R7
<b>3.</b>	Comp. App. (AT) No. 135 of 2020	Macquarie SBI Infrastructure Investments Pte Ltd. & Ors. Vs. K. Sadananda Shetty & Ors.	Mamu Mishra	Sonam Gupta Shailja Agarwal-R1 to R5 Anuradha Agnihotri-13

### **VIRTUAL MODE**

### **For Hearing**

<b>4.</b>	Comp. App. (AT) No. 242 of 2020  <b>Part Heard</b>	Abhishek Jain Vs. Puerto Life Science Pvt. Ltd. & Ors.	Vipul Ganda	Saurabh Kalia
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**By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar**